

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 851  
TO BE ANSWERED ON 07.02.2022**

**HEALTH INSURANCE COVER FOR WORKERS**

**851. SHRI RAJU BISTA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the total number of workers who do not have health insurance cover in the Country; and**  
**(b) the steps/policies proposed by the Ministry to ensure 100 per cent health insurance coverage for all the workers in the Country?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) & (b): The Government has enacted the Employees' State Insurance Act, 1948 to provide certain benefits to workers in case of sickness, maternity and employment injury and makes provisions for matters in relation thereto. The insured persons and their families are entitled to avail the medical benefits as provided under the Act. As on 31.03.2021, 3.39 crore workers and their families are covered under this scheme.**

**Apart from the above, the eligible workers and their families can avail the medical benefits under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), which provides health assurance coverage upto Rs.5.00 Lakh per family per annum for secondary and tertiary care related hospitalizations to the workers eligible as per the criteria identified from the Socio - Economic Caste Census (SECC) of 2011. As on 01.02.2022, a total of 17.58 crore families have received Ayushman Card.**

**\*\*\*\*\***